## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.57/(MAH)/2011 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.12.2016

NAME OF THE PARTIES: Mr. Kiran Nathmal Ramani V/s.

M/s. Praveen Jewellers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION Dr S. K. Jani PCS for L Petitioner

## **ORDER**

## C.P. No. 57/397, 398/CLB/MB/2011

Ld. Counsel for Petitioner present. Respondents' side absent.

At the request of Petitioner's Counsel, this Bench extends the time to file Rejoinder by two weeks.

List this matter for hearing on 1st February, 2017.

sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)

Dated: 06.12.2016

sd/-

V. NALLASENAPATHY

Member (Technical)